

HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)

To

**The Registrar,
National Judicial Academy,
Bhopal.**

No:46049/GS Dated:29-11-2018

Subject:- North Zone Regional Conference for "Enhancing the Excellence of Judicial Institutions: Challenges and Opportunities" (P-1142) scheduled to be held on 1st and 2nd of December, 2018 at Convention Centre Canal Road, Jammu.

Sir,

In partial modification of this Registry letter No.45880/GS dated 28-11-2018, Shri Amit Sharma, Sub-Judge/Special Mobile Magistrate, Kathua is nominated in place of Shri Javeed Ahmad Geelani, Sub-Judge, Vailloo to attend the subject Conference.

Furthermore, Shri Rafaqat Hussain, Munsiff/Additional Special Mobile Magistrate, Ramban is also nominated to attend the said Conference.

Yours faithfully,

**(Sanjay Dhar)
Registrar General**

No:46050-64/GS Dated:29-11-2018.

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr.Justice Rajesh Bindal.
3. Secretary to Hon'ble Mr.Justice Dhiraj Singh Thakur.
4. Secretary to Hon'ble Mr. Justice Rashid Ali Dar
...for information of their Lordships.
5. Registrar Vigilance, High Court of J&K, Jammu.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
7. Director, J&K State Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Officers accordingly.
8. Principal District & Sessions Judge _____.
9. S/Shri _____
..... for information and n/a.
11. CPC e-Courts, High Court of J&K for uploading the same on the official website of the High Court.

Registrar General